ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/53208/2026	ISTYAGIN EVGENY	ANSHUMAN RAY	/ /
	ADMLS/8/2026	VS	VS	()
		MT UNITY (IMO 9388792)		//
2	D-ARBP/52402/2026	DR. SYED SHAHRUQ AHMED	JAYANANDA JENA	/ /
	ARBP/60/2026	VS	VS	()
		ALOK SAHU		//
3	D-ARBP/53064/2026	STEEL AUTHORITY OF INDIA LTD., ROURKELA	JAGDISH BISWAL	/ /
	ARBP/61/2026	VS	VS	()
		M/S. NEHAN METALSHA PVT. LTD., BIHAR		//
4	D-BLAPL/33553/2026	BIKASH JHARIAL @ NAIK	JAYAKRISHNA MOHAPATRA	BADSAHI /174 /2026
	BLAPL/11969/2026	VS	VS	AD-HOC A.D.J.(FTSC),BARIPADA(Mayur
		STATE OF ODISHA		Spl/0000049/2026
5	D-BLAPL/34067/2026	KANGRESS DHURUA	BIDYADHAR PANDA	MAHILA PS SAMBALPUR /34 /2026
	BLAPL/11970/2026	VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0002243/2026
6	D-BLAPL/34099/2026	PANCHANAN BADAJENA @ KALIA @ SUNIL @ RABANA	PRAVASH CHANDRA JENA	S.P.(CID-CRL),CUTTACK /6 /2026
	BLAPL/11971/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001006/2026
7	D-BLAPL/34125/2026	SUMANTA NAIK	BIRAJA PRASAD NANDA	BAGDIA /279 /2026
	BLAPL/11972/2026	VS	VS	J.M.F.C.,CHHENDIPADA(Anugul)
		STATE OF ODISHA		GR/0001253/2026
8	D-BLAPL/31128/2026	RAHUL SINGH	SUSANTA KUMAR LENKA	BAMUNIGAM /72 /2026
	BLAPL/11973/2026	VS	VS	SPECIAL JUDGE (POCSO), PHULBANI(K
		STATE OF ODISHA		Spl/0000066/2026
9	D-BLAPL/34119/2026	KUMUDA SAHU	MRUGANKA MAULI PATNAIK	BHUBANESWAR VIGILANCE /21 /2026
	BLAPL/11974/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000025/2026
10	D-BLAPL/34101/2026	BISWANATH NAYAK	SUJIT KUMAR PATTNAIK	NIMAKHANDI /218 /2025
	BLAPL/11975/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		STATE OF ODISHA		ST/0000285/2026
11	D-BLAPL/34132/2026	DEEPAK SAHU	SOUMYA RANJAN DAS	BARGAON /136 /2026
	BLAPL/11976/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0000470/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34073/2026	JAYA @JAYANTA KANHAR	ROHIT KUMAR SUNA	SONEPUR /249 /2026
	BLAPL/11977/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000083/2026
13	D-BLAPL/34118/2026	PATITAPABAN BISOYI	SARAT KUMAR JENA	BEGUNIAPADA /85 /2024
	BLAPL/11978/2026	VS	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar
		STATE OF ODISHA		Spl/0000024/2024
14	D-BLAPL/34133/2026	PRAMOD SAHU	SOUMYA RANJAN DAS	BARGAON /136 /2026
	BLAPL/11979/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0000470/2026
15	D-BLAPL/32742/2026	RAKESH NAYAK @ SURESH NAYAK	PRATAP CHANDRA MISHRA	BEGUNIA P.S. /245 /2026
	BLAPL/11980/2026	VS	VS	J.M.F.C.,BEGUNIA(Khordha)
		STATE OF ODISHA		GR/0000237/2026
16	D-BLAPL/34159/2026	BASANTA RANA	AMITAV TRIPATHY	/ /0
	BLAPL/11981/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		2(A)CC/0000035/2026
17	D-BLAPL/34166/2026	MADHU KUMBHAR	PRASHANTA KUMAR NAYAK	/ /
	BLAPL/11982/2026	VS	VS	SPECIAL JUDGE, KANTABANJI(Balangir
		STATE OF ODISHA		2(A)CC/0000011/2026
18	D-BLAPL/34179/2026	ANJALI LUHA	SANJUKTA MUNDA	/ /0
	BLAPL/11983/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000117/2026
19	D-BLAPL/34143/2026	GULEKHA HARIPAL	SARAT KUMAR JENA	LOISINGHA(BOLANGIR) /224 /2025
	BLAPL/11984/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000023/2025
20	D-BLAPL/34193/2026	NIPO @ AKSHAY KUMAR BARIK	AMULYA RATNA PANDA	SORO /642 /2026
	BLAPL/11985/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001276/2026
21	D-BLAPL/33700/2026	SUSHANTA SAHOO	MANAS KUMAR CHAND	/ /0
	BLAPL/11986/2026	VS	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
		STATE OF ODISHA		TR/0000202/2026
22	D-BLAPL/33780/2026	SUBRAT @ SUBRAT KUMAR MOHANTY@LIPU	DEEPAK KU SAHOO	AUL /374 /2026
	BLAPL/11987/2026	VS	VS	J.M.F.C,AUL(Kendrapara)
		STATE OF ODISHA		GR/0000901/2026
23	D-BLAPL/34168/2026	TIRUPATI PRADHAN	PRASHANTA KUMAR NAYAK	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11988/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, KANTABANJI(Balangir 2(A)CC/0000012/2026
24	D-BLAPL/34174/2026	SITARAM NISAD	AMITAV TRIPATHY	JAGDALPUR /111 /2026
	BLAPL/11989/2026	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) Spl/0000030/2026
25	D-BLAPL/33591/2026	NARESH NAIK	BARSHARANI SAHOO	MANCHESWAR P.S. /199 /2026
	BLAPL/11990/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0002026/262
26	D-BLAPL/33698/2026	GOBINDA PRADHAN	MANAS KUMAR CHAND	/ /0
	BLAPL/11991/2026	VS STATE OF ODISHA	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000202/2026
27	D-BLAPL/33709/2026	BALIA @ PRIYABRATA PAL	ARUN KUMAR BEHERA	KAMARDA /86 /2026
	BLAPL/11992/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000157/2026
28	D-BLAPL/30993/2026	ANANTA NAIK	AJAYA KUMAR JENA	KARLAPAT /16 /2026
	BLAPL/11993/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE, BHAWA CT/0000107/2026
29	D-BLAPL/31758/2026	MADHU GOUDA	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /66 /2026
	BLAPL/11994/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000090/2026
30	D-BLAPL/32968/2026	PINTU SAHU	NIRANJAN MAHARANA	RENGALI /1 /2024
	BLAPL/11995/2026	VS STATE OF ODISHA	VS	J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000009/2024
31	D-BLAPL/32421/2026	PRAKASH PARIDA	PRATIK NAYAK	TANGI (KHURDA) /774 /2023
	BLAPL/11996/2026	VS STATE OF ODISHA	VS	2ND A.D.J,KHURDA(Khordha) ST/0000155/2024
32	D-BLAPL/33771/2026	JAGADISH JENA @JAGA	ACHYUTANANDA PATTANAIK	BUGUDA /208 /2022
	BLAPL/11997/2026	VS STATE OF ODISHA	VS	A.D.J.,BHANJANAGAR(Ganjam) ST/0000119/2022
33	D-BLAPL/33077/2026	SHIBA NAIK	ABHISHEK SAHOO	BOLANGIR TOWN /445 /2026
	BLAPL/11998/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000031/2026
34	D-BLAPL/34203/2026	DAWOOD @ BIKASH KANDHAPAN @ BIKASH KONDHPAN	SK. ZAFARULLA	NCB BHUBANESWAR /5 /2026
	BLAPL/11999/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		UNION OF INDIA (NCB)		TR/0000049/2026
35	D-BLAPL/30941/2026	SHRABANA KUMAR MAHANANDA	BIBHUTI BHUSAN KUMBHAR	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/12000/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000016/2026
36	D-BLAPL/33831/2026	KAMALKANT CHOUHAN	SUBODH KUMAR MOHANTY	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/12001/2026	VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
		STATE OF ODISHA		CT/0001141/2026
37	D-BLAPL/33989/2026	ASHOK KUMAR NAYAK	ARIJEET MISHRA	MANCHESWAR P.S. /125 /2025
	BLAPL/12002/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000317/2025
38	D-BLAPL/34242/2026	DEV SINGH @ DEV SINGH ADIWASI	BIKASH KUMAR DASH	/ /0
	BLAPL/12003/2026	VS	VS	SPECIAL JUDGE, SUNDARGARH(Sundar
		STATE OF ODISHA		SPL. 2(a)C.C./0000015/2026
39	D-BLAPL/34057/2026	SRIBATSHA DIGAL @ SRIBACHHA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /177 /2026
	BLAPL/12004/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000156/2026
40	D-BLAPL/34120/2026	SONU @ PANKAJ SAHU	RASMITA DAS	JONK /382 /2026
	BLAPL/12005/2026	VS	VS	SPECIAL JUDGE,NAWAPARA(Nuapada)
		STATE OF ODISHA		SA/0000041/2026
41	D-BLAPL/34136/2026	SANTOSH GAJENDRA	AMAR MOHANTY	INDUSTRIAL ESTATE PS /337 /2026
	BLAPL/12006/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000203/2026
42	D-BLAPL/34194/2026	D.PRAVEEN KUMAR	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026
	BLAPL/12007/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000108/2026
43	D-BLAPL/32932/2026	PARAMESWAR BINDHANI	HEMANTA KUMAR MOHANTA	BAISINGA /361 /2026
	BLAPL/12008/2026	VS	VS	J.M.F.C., BETANATI(Mayurbhanj)
		STATE OF ODISHA		CT/0000944/2026
44	D-BLAPL/33264/2026	SANKAR DAKUA	MAHES DAS	PHIRINGIA /134 /2026
	BLAPL/12009/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000117/2026
45	D-BLAPL/33274/2026	MANGLU PATRA	SK. ZAFARULLA	JODA /233 /2024
	BLAPL/12010/2026	VS	VS	A.D.J.,CHAMPUA(Kendujhar)
		STATE OF ODISHA		ST/0000086/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/12957/2026	JAGA @ SANGRAM DAS	ABHISHEK DASH	CHOUDWAR /159 /2023
	BLAPL/12011/2026	VS	VS	1ST A.D.J., CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000005/2024
47	D-BLAPL/34192/2026	CHITRASENA KANHAR	AMULYA RATNA PANDA	PHIRINGIA /209 /2026
	BLAPL/12012/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000154/2026
48	D-BLAPL/31902/2026	JAYARAM BHARASAGAR	AKSHAYA KUMAR SAHOO	BIRMAHARAJPUR /136 /2026
	BLAPL/12013/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000068/2026
49	D-BLAPL/31538/2026	KISHAN @ PRUTHIRAJ KHATUA @ PRITHWIRAJ KHATUA	BIJAY JENA	MANCHESWAR P.S. /710 /2026
	BLAPL/12014/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000649/2026
50	D-BLAPL/32796/2026	BISWARANJAN SAHOO	DEEPAK KU SAHOO	RAJKANIKA /54 /2026
	BLAPL/12015/2026	VS	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(K
		STATE OF ODISHA		Spl/0000013/2026
51	D-BLAPL/34261/2026	ARJUN BAGH	AMIT KUMAR SAHU	JEYPORE TOWN /123 /2023
	BLAPL/12016/2026	VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(
		STATE OF ODISHA		CT/0000098/2023
52	D-BLAPL/34138/2026	DIVYA RANJAN SRICHANDAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /337 /2026
	BLAPL/12017/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000203/2026
53	D-BLAPL/34189/2026	GOPAL CHANDRA KHATEI	BIJAYA KUMAR SAHOO	/ /0
	BLAPL/12018/2026	VS	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPU
		STATE OF ODISHA		Spl/0000109/2026
54	D-BLAPL/33062/2026	AJAYA BHUYAN	LAMBODAR ACHARI	TARASINGI /290 /2026
	BLAPL/12019/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam
		STATE OF ODISHA		Spl/0000039/2026
55	D-BLAPL/33433/2026	ANIL MINIYAKA	TUKUNA KUMAR MISHRA	BANDHUGOAN /104 /2025
	BLAPL/12020/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CT/0000022/2026
56	D-BLAPL/33089/2026	GOPAL GAMANGA	BIDYALOK MOHAPATRA	BADAGADA /244 /2026
	BLAPL/12021/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam
		STATE OF ODISHA		Spe/0000025/2026
57	D-BLAPL/34082/2026	RAMAKANTA PUJHARI	SARAT KUMAR JENA	BARPALLI /255 /2026

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	BLAPL/12022/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		STATE OF ODISHA		CT/0000134/2026
58	D-CMP/51402/2026	SK.SAMSUL@MANUA	AJIT CHANDRA MOHAPATRA	/ /
	CMP/1943/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		ANSAR KHAN		CVREV/0000003/2026
59	D-CMP/50124/2026	SARAT KUMAR PATEL	SUNIL KUMAR PATEL	/ /
	CMP/1944/2026	VS	VS	CIVIL JUDGE (JD),JHARSUGUDA(Jharsug
		SUBASINI PATEL (DAUGHTER OF JAY SHANKAR PATEL(DEAD))		CS/0000040/2017
60	D-CMP/52480/2026	KANAKADURGA THAKURANI BIJE NIJIGAN	TUSAR KUMAR MISHRA	/ /
	CMP/1945/2026	VS	VS	()
		NIRUPAMA MOHAPATRA		//
61	D-CMP/43083/2026	GAHALA MEHER	ABHILASH MISHRA	/ /
	CMP/1946/2026	VS	VS	Civil Judge Senior Division, S.Rampur(Sone
		MURALI MEHERA		CS/0000056/2025
62	D-CMP/51962/2026	LAXMIPRIYA SAMANTRAY	MANOJ KUMAR PATI	/ /
	CMP/1947/2026	VS	VS	ADDL. CIVIL JUDGE (SD),PURI(Puri)
		RAULA BALIARSINGH		CS/0000355/2016
63	D-CMP/52904/2026	THE CHAIRPERSON, GUNUPUR MUNICIPALITY,GUNUPUR ,RAYAGADA	RUDRA NARAYAN PARIJA	/ /
	CMP/1948/2026	VS	VS	A.D.J., GUNUPUR(Rayagada)
		BISHNU PRASAD PATNAIK		Fao/0000002/2025
64	D-CMP/52735/2026	KANANBALA TRIPATHY	AMIT PRASAD BOSE	/ /
	CMP/1949/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,ANGU
		SIBASIS MISHRA		Fao/0000012/2026
65	D-CONTC/52592/2026	MD.ZAMILUR RAHAMAN	ADV.	/ /
	CONTC/7718/2026	VS	VS	()
		NALINIKANTA PRADHAN, ENGINEER IN CHIEF CUM SECRETARIAT TO GOVT. WORKS DEPT., ODISHA		//
66	D-CONTC/52891/2026	GOPABANDHU MALLICK	ADV.	/ /
	CONTC/7719/2026	VS	VS	()
		HEMANT SHARMA, IAS		//
67	D-CONTC/52924/2026	JYOSHNARANI MOHANTY	ADV	/ /
	CONTC/7720/2026	VS	VS	()
		AMARESH ROUTRAY, CHIEF CONSTRUCTION ENGINEER (CCE) KHURDA (R AND B) CIRCLE, PALLAHAT		//
68	D-CONTC/52846/2026	SRIKANT @ SRIKANTA MOHANTY	ADV.	/ /
	CONTC/7721/2026	VS	VS	()

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		ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES, KHORDHA		//
69	D-CONTC/52933/2026	MANAGING COMMITTEE OF DANDAPANI SAMANTA RAY HIGH SCHOOL, ANGARGADI	ADV.	/ /
	CONTC/7722/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
70	D-CONTC/52643/2026	PRAVAKAR NAIK	ADV.	/ /
	CONTC/7723/2026	VS	VS	()
		SANJAY KUMAR SINGH, IAS, PRINCIPAL SECY. TO GOVT. WORKS DEPT. GOVT. OF ODISHA		//
71	D-CONTC/52740/2026	UMAKANTA BEHERA	ADV.	/ /
	CONTC/7724/2026	VS	VS	()
		SUBHA SARMA, IAS		//
72	D-CONTC/52885/2026	MANAGING COMMITTEE OF HAZI MAHAMOOED URDU GIRLS HIGH SCHOOL, SANKARPUR, BHADRAK	ADV.	/ /
	CONTC/7725/2026	VS	VS	()
		N.S.THIRAMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//
73	D-CONTC/52911/2026	PRATIKSHYA SWAIN	ADV	/ /
	CONTC/7726/2026	VS	VS	()
		NITYANAND BARIK, DISTRICT EDUCATION OFFICER, CUTTACK		//
74	D-CONTC/49495/2026	BAPUJI KUMAR SAHOO	ADV.	/ /
	CONTC/7727/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
75	D-CONTC/52571/2026	SAROJINI MOHAPATRA	SWOYAM PRABHU JENA	/ /
	CONTC/7728/2026	VS	VS	()
		DR. N. THIRUMALA NAIK, I.A.S		//
76	D-CONTC/52248/2026	GOURI JENA	SMITA RANJAN PATNAIK	/ /
	CONTC/7729/2026	VS	VS	()
		ASHISH ISHWAR PATIL, COLLECTOR, DHENKANAL		//
77	D-CONTC/53045/2026	PERAMALA PRIYANKA @ P.PRIYANKA	ADV.	/ /
	CONTC/7730/2026	VS	VS	()
		ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR		//
78	D-CONTC/52400/2026	SATYANANDA MOHAPATRA	ADV.	/ /
	CONTC/7731/2026	VS	VS	()
		SUBHA SARMA, IAS		//
79	D-CONTC/52006/2026	K.ANURADHA	ADV.	/ /
	CONTC/7732/2026	VS	VS	()
		DATTATRAYA BHAUSAHEB SHINDE, IAS,COLLECTOR AND D.M,CUTTACK		//

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80	D-CONTC/52746/2026	SAGAR KUMAR BISWAL	GOUTAM KUMAR ROUTRAY	/ /
	CONTC/7733/2026	VS	VS	()
		SACHIN RAMCHANDRA JADHAV, IAS		//
81	D-CONTC/52940/2026	TARESWAR DAS	ADV.	/ /
	CONTC/7734/2026	VS	VS	()
		SUNITA PATI, D.R.S.C. CUM SECRETARY ODISHA STATE CO OPERATIVE UNION, KHURDA		//
82	D-CONTC/53043/2026	URJANI DEENABANDHU	ADV.	/ /
	CONTC/7735/2026	VS	VS	()
		ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR		//
83	D-CONTC/52988/2026	DHARANIDHAR DALAI	ADV	/ /
	CONTC/7736/2026	VS	VS	()
		SHUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
84	D-CONTC/52599/2026	DILLIP KUMAR RAO	ADV.	/ /
	CONTC/7737/2026	VS	VS	()
		SANJAY KUMAR SINGH, I.A.S.		//
85	D-CONTC/53047/2026	BOBBILI HARIBABU	ADV.	/ /
	CONTC/7738/2026	VS	VS	()
		ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR		//
86	D-CONTC/53035/2026	SUSHIL KUMAR MOHAPATRA	BHASKAR CHANDRA PANDA	/ /
	CONTC/7739/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
87	D-CONTC/53100/2026	MANAGING COMMITTEE OF HINGULA VIDYAPITHA, JAJPUR	ADV	/ /
	CONTC/7740/2026	VS	VS	()
		DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT., BHUBANESWAR		//
88	D-CONTC/53054/2026	SUSHAMA NAYAK	ADV.	/ /
	CONTC/7741/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, IAS DIRECTOR ELEMENTARY EDUCATION		//
89	D-CONTC/53059/2026	GYANACHAND NATH	ADV.	/ /
	CONTC/7742/2026	VS	VS	()
		ASWATHY S., IAS		//
90	D-CONTC/53031/2026	BALA JOSHI	ADV.	/ /
	CONTC/7743/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS		//
91	D-CONTC/53101/2026	KESHAB PRADHAN	ADV	/ /

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	CONTC/7744/2026	VS	VS	()
		DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
92	D-CRLA/22203/2026	KALEB GARADA	AMIT KUMAR SAHU	KAKIRIGUMMA /3 /2025
	CRLA/1059/2026	VS	VS	AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000013/2025
93	D-CRLA/29909/2026	SUMANTA DIGAL	SUSANTA KUMAR LENKA	RAIKIA /24 /2019
	CRLA/1060/2026	VS	VS	SPECIAL JUDGE (POCSO), PHULBANI(K
		STATE OF ODISHA		Spl/0000022/2019
94	D-CRLA/25466/2026	RUSHIA@HRUSHIKESH MAHARANA@HRUSHIKES MAHARANA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /321 /2025
	CRLA/1061/2026	VS	VS	A.D.J.,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		ST/0000072/2025
95	D-CRLMC/33668/2026	HEMANTA KUMAR MISHRA	DEBA PRASAD DAS	SAMBALPUR VIGILANCE /43 /2016
	CRLMC/4117/2026	VS	VS	SPL.JUDGE(VIG.),SAMBALPUR(Sambalp
		STATE OF ODISHA(VIG.)		CT/0000026/2017
96	D-CRLMC/31801/2026	DHIRENDRA KUMAR MOHAPATRA	SOMA PATNAIK	/ /0
	CRLMC/4118/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000015/2024
97	D-CRLMC/37338/2025	PRAFULLA KUMAR PANDA	JYOTSNARANI RATH	CHOUDWAR /80 /2018
	CRLMC/4119/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000013/2018
98	D-CRLMC/33334/2026	DIPTI RANJAN MAHAPATRA	BHOJARAJ SETH	/ /0
	CRLMC/4120/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		DHOBANI MPOHANTY		CRL.EXN/0000029/2025
99	D-CRLMC/32114/2026	P.MOHAN RAO	DEVASIS MOHANTY	/ /0
	CRLMC/4121/2026	VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(
		STATE OF ODISHA		CRREV/0000013/2026
100	D-CRLMC/33416/2026	KALIM KHAN	PRAGYAN PARAMITA MOHANTY	/ /0
	CRLMC/4122/2026	VS	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha)
		RAMESH CHANDRA SAHOO		ICC/0001177/2019
101	D-CRLMC/33796/2026	DR RANDALL SEQUEIRA	PRASANTA KUMAR JENA	KASHIPUR /87 /2026
	CRLMC/4123/2026	VS	VS	J.M.F.C.,KASHIPUR(Rayagada)
		STATE OF ODISHA		GR/0000204/2026
102	D-CRLMC/23123/2026	SUBRAT PRADHAN @ BAPINA	BIJAYA KUMAR RAGADA	BARANGA /363 /2026
	CRLMC/4124/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)

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		STATE OF ODISHA		GR/0001170/2026
103	D-CRLMC/33816/2026	SANTOSH MOHAPATRA	NRUSINGH CHARAN ROUT	SAHID NAGAR P.S. /30 /2026
	CRLMC/4125/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000055/2026
104	D-CRLMC/33956/2026	PRASANTA NAYAK @ PRASANTA NAIK	BIJAYA KUMAR RAGADA	/ /0
	CRLMC/4126/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		CT/0000886/2002
105	D-CRLMC/33974/2026	PABITRA MOHAN MAHALA	SAIBRATA RATH	BADACHANA /252 /2026
	CRLMC/4127/2026	VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		CT/0001304/2026
106	D-CRLMC/34028/2026	RUSHABHA@RUSHABA KHAMARI	BIKASH KARNA	KANTAMAL /97 /2018
	CRLMC/4128/2026	VS	VS	J.M.F.C.,KANTAMAL(Baudh)
		STATE OF ODISHA		CT/0000172/2018
107	D-CRLMC/34041/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	/ /0
	CRLMC/4129/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		STATE OF ODISHA		CRA/0000052/2026
108	D-CRLMC/34047/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	/ /0
	CRLMC/4130/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		STATE OF ODISHA		CRA/0000053/2026
109	D-CRLMC/34013/2026	SIMA PAHAN @ SIMANCHAL PAHAN @ SIMANCHAL PRADHAN	KURESH PRASAD DASH	KHALLIKOTE /40 /2006
	CRLMC/4131/2026	VS	VS	PRINCIPAL MAGISTRATE CUM JUV.JUS
		STATE OF ODISHA		J.R/0000016/2006
110	D-CRLMC/4264/2026	JAYNARAYAN @ JAYNARAYAN RAY	TARA PRASAD MOHAPATRA	KUMBHARAPARA /71 /2018
	CRLMC/4132/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0000519/2018
111	D-CRLMC/34175/2026	KARUNAKAR MOHANTY	SANTOSH KUMAR MAHANTY	POLASARA PS /167 /2021
	CRLMC/4133/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000106/2024
112	D-CRLMC/9518/2026	SUNITA BARIK	ANIRUDHA DAS	DHENKANAL SADAR /60 /2022
	CRLMC/4134/2026	VS	VS	()
		STATE OF ODISHA		//
113	D-CRLMC/17179/2026	BULA KHILAR	ANIRUDHA DAS	BRAHMAGIRI /135 /2018
	CRLMC/4135/2026	VS	VS	()
		STATE OF ODISHA		//

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114	D-CRLMC/32043/2026	SUNITI KUMAR DASH	AMIYA KUMAR MOHANTY A	/ /0
	CRLMC/4136/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		AMULYABALA PANDA		CRL.EXN/0000085/2025
115	D-CRLMP/33985/2026	RAJASHREE MOHAPATRA	ASIT KUMAR JENA	INFOCITY PS /826 /2026
	CRLMP/1928/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-CRLMP/33929/2026	TAPAN KUMAR PRADHAN	JANMEJAYA KATIKIA	BALUGAON P.S. /88 /2020
	CRLMP/1929/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-CRLMP/30121/2026	ARUN KUMAR PRADHAN	SNEHASISH BEHERA	/ /0
	CRLMP/1930/2026	VS	VS	()
		STATE OF ODISHA		//
118	D-CRLMP/33547/2026	PRASANNA BEHERA	JITENDRA KUMAR MISHRA (2)	/ /0
	CRLMP/1931/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-CRLMP/34083/2026	AMIT KUMAR SAMANTA	BISWARANJAN DALAI	MADHUPATNA /290 /2025
	CRLMP/1932/2026	VS	VS	()
		STATE OF ODISHA		//
120	D-CRLMP/33981/2026	SIPUN SAHOO	ASHUTOSH MOHANTA	/ /0
	CRLMP/1933/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		ICC/0005773/2025
121	D-CRLMP/34023/2026	SABITA MALLICK	BICHITRA NARAYANA SATAPATHY	MARSHAGHAI /170 /2026
	CRLMP/1934/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-CRLMP/34002/2026	SHANKAR BEHERA	JAYASHREE BISWAL	/ /0
	CRLMP/1935/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-CRLMP/15049/2026	MANI MAJHI	ANUPAM RATH	JAJPUR SADAR /117 /2026
	CRLMP/1936/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-CRLMP/33949/2026	DR. LAXMIKANTA SARANGI	SANJIT MISHRA	/ /0
	CRLMP/1937/2026	VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		AYUSHMAN SARANGI		IA/0000001/2026
125	D-CRLMP/24358/2026	M/S SAMARTH COMMODITIES	SAIBRATA RATH	EOW,BHUBANESWAR /6 /2026

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	CRLMP/1938/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-CRLMP/30109/2026	OMPRAKASH KHUNTIA	LINGARAJ SARANGI	KHANDAGIRI P.S. /610 /2026
	CRLMP/1939/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMP/33080/2026	JAJATI KESHARI RAY	DEBI PRASAD SAHU	/ /0
	CRLMP/1940/2026	VS	VS	()
		STATE OF ODISHA		//
128	D-CRLMP/33267/2026	MRUTYUNJAY BAISHNAB	SRINIBASH SATAPATHY	MARINE PS AT JAMBO /38 /2026
	CRLMP/1941/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMP/34152/2026	AJAYA DAS	ARJUNA CHARAN BEHERA	/ /0
	CRLMP/1942/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-CRLMP/26622/2026	INFORMANT	MD SAMIM AKTAR	/ /0
	CRLMP/1943/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(E
		STATE OF ODISHA		ICC/0000003/2026
131	D-CRLREV/33905/2026	KHAGESWAR BEHERA	PRASANTA KUMAR SAHOO	/ /0
	CRLREV/835/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		PUNJAB NATIONAL BANK, BHADRAK		ICC/0000284/2022
132	D-CRLREV/33838/2026	UGRASEN SAHU	BHABANI SHANKAR DASPARIDA	/ /0
	CRLREV/836/2026	VS	VS	2ND A.D.J.,PURI(Puri)
		STATE OF ODISHA		CRA/0000012/2024
133	D-CRLREV/32937/2026	DEBASMITA BEHERA	TAPOBANTA BARIK	/ /0
	CRLREV/837/2026	VS	VS	A.D.J.,CHATRAPUR(Ganjam)
		SATISH KUMAR BEHERA		CRA/0000010/2026
134	D-CRLREV/34117/2026	PRITI RANJAN PANI	ANAND CHANDRA SWAIN	/ /
	CRLREV/838/2026	VS	VS	2ND A.D.J.,PURI(Puri)
		RATNAKAR SETHI		CRA/0000003/2025
135	D-CRLREV/31090/2026	DEBARAJ SAHU	JYOTIRMAYA SAHOO	/ /0
	CRLREV/839/2026	VS	VS	A.D.J.,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		CRA/0000003/2025
136	D-EXP/48388/2026	LAXMIMANI BEHERA	SANJIB MOHANTY	/ /
	EXP/171/2026	VS	VS	()

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		DR. AROBINDA PADHEE, IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
137	D-EXP/51542/2026	PRAKASH CHANDRA SUBUDHI	SOUBHAGYA KUMAR RATH	/ /
	EXP/172/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-MACA/52340/2026	THE MANAGER (T.P. HUB), M/S. NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK	GOPAL CHANDRA SAMANTARAY	/ /
	MACA/1047/2026	VS	VS	1ST M.A.C.T., CUTTACK(Cuttack)
		TRUPTIMAYEE DAS		Mac/0000895/2018
139	D-MACA/52252/2026	MILARANI PRADHAN	PRADEEP KUMAR MISHRA	/ /
	MACA/1048/2026	VS	VS	3RD M.A.C.T.,TALCHER(Anugul)
		M/S. LAXSHITA ENTERPRISES, RAJSTAN		Mac/0000035/2024
140	D-MACA/47318/2026	KUMAR PATRA	PABITRA KUMAR NAYAK	/ /
	MACA/1049/2026	VS	VS	3RD M.A.C.T.,TALCHER(Anugul)
		SARAT KUMAR SAHOO		Mac/0000022/2021
141	D-MACA/49629/2026	BIRANCHI NARAYAN SAHOO	LALIT MOHAN MOHANTY	/ /
	MACA/1050/2026	VS	VS	9TH M.A.C.T., BHUBANESWAR(Khordha
		PARIJA PRIYADARSHI		Mac/0000145/2022
142	D-MATA/52596/2026	ESETTY AMRITA	ASHOK KUMAR PRADHAN	/ /
	MATA/365/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		R. SUMAN ACHARY		CP/0000064/2023
143	D-MATA/18615/2026	MANORANJAN SAHU	PURNA CHANDRA MISHRA	/ /
	MATA/366/2026	VS	VS	JUDGE, FAMILY COURT, DEOGARH(De
		SUKANTI DALABEHERA		CP/0000018/2023
144	D-RPFAM/48532/2026	LIPI MALLIK	PRATAP CHANDRA MISHRA	/ /
	RPFAM/304/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		SUBASH CHANDRA MALLIK		Crp/0000101/2024
145	D-RSA/50200/2026	HAREKRUSHNA NAIK	PABITRA KUMAR NAYAK	/ /
	RSA/560/2026	VS	VS	A.D.J.,KUCHINDA(Sambalpur)
		BINATA SAUNTA		RFA/0000038/2025
146	D-RSA/48064/2026	PAIDISETTY RAMA RAO	SATYANARAYAN MOHAPATRA	/ /
	RSA/561/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		SAKUNTALADEVI LOHIA		RFA/0000014/2024
147	D-RSA/49366/2026	NILAMANI SUTAR	SILADITYA RAY	/ /
	RSA/562/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		MALATI SUTAR		RFA/0000009/2024

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148	D-TRP(C)/53004/2026	SASMITA NAYAK	SURYA NARAYAN MISHRA	/ /
	TRP(C)/357/2026	VS	VS	JUDGE,FAMILY COURT,JAGATSINGPU
		SANJAYA KUMAR NAYAK		CP/0000063/2026
149	D-TRP(C)/52617/2026	SURYAKANTI MANSINGH	DEBADATTA MOHANTY	/ /
	TRP(C)/358/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutt
		DEBASIS DAS		CP/0000503/2026
150	D-TRP(C)/53171/2026	LORI @ KADAMBINI NAYAK	BINAYA BHUSAN ROUTRAY	/ /
	TRP(C)/359/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		AMAN KUMAR NAYAK		Mat/0000027/2026
151	D-TRPCRL/32383/2026	SAMBIT RANJAN MALLIK	LAMBIT SENAPATI	/ /0
	TRPCRL/93/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		SWAGATIKA DAS		CRMC/0000226/2024
152	D-WA/46082/2026	ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SURAJ MOHANTY	/ /
	WA/1508/2026	VS	VS	()
		SALILA PATTNAIK		//
153	D-WA/53107/2026	UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /
	WA/1509/2026	VS	VS	()
		DR. SUNIT KUMAR SAHOO		//
154	D-WA/51336/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1510/2026	VS	VS	()
		ADHIKARI PANDA		//
155	D-WA/51333/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1511/2026	VS	VS	()
		BAIKUNTHA NATH SAHU		//
156	D-WP(C)/53040/2026	MANISHA MURALI	LAXMIKANTA MOHANTY	/ /
	WP(C)/36947/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/52070/2026	CHANDRAMA BISWAL	SURYAKANTA DASH	/ /
	WP(C)/36948/2026	VS	VS	()
		TPSODL(T.P.SOUTHERN ODISHA DISTRIBUTION LTD.) BERHAMPUR, GANJAM		//
158	D-WP(C)/52695/2026	BABULI CHARAN MALLIK	SUBHRANSU BHUSAN MOHANTY	/ /
	WP(C)/36949/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/52432/2026	AMIYA RANJAN SWAIN	SHIBANI SHANKAR PRADHAN	/ /

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	WP(C)/36950/2026	VS	VS	()
		JAYANTI DAS @ SWAIN		//
160	D-WP(C)/52077/2026	KANCHANLATA SAHOO	RAKESH BEHERA	/ /
	WP(C)/36951/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/52821/2026	SRIMANT BARIK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36952/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/47919/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/36953/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/52887/2026	SUDHIRA SAHU	LALIT SAHU	/ /
	WP(C)/36954/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/51475/2026	PRAVAT KUMAR ROUT	ASHOK KUMAR BEHERA	/ /
	WP(C)/36955/2026	VS	VS	()
		UNION OF INDIA		//
165	D-WP(C)/52820/2026	NANTU PARIDA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36956/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/53017/2026	LINGARAJ MOHAPATRA	STHITI DAS	/ /
	WP(C)/36957/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/52976/2026	JYOTIRANJAN MALLICK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36958/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/52698/2026	MUKTIKANTA NAYAK	SUBHRANSU BHUSAN MOHANTY	/ /
	WP(C)/36959/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/52822/2026	ROHITASWA PRADHAN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36960/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/49023/2026	TAPAN KUMAR ROUTRAY	ABHILASH MISHRA	/ /
	WP(C)/36961/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/53019/2026	SAMUKA PALAI	STHITI DAS	/ /
	WP(C)/36962/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/53022/2026	RAKESH KUMAR NAYAK	LAXMIKANTA MOHANTY	/ /
	WP(C)/36963/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/52823/2026	JAGANNATH MALIK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36964/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/52980/2026	JYOTIRMAYEE DAS	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36965/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/49057/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	/ /
	WP(C)/36966/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/53020/2026	PUNYABRATA RATNAMANI MOHAPATRA	STHITI DAS	/ /
	WP(C)/36967/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/52467/2026	JHULU DASH	SAHASRANSU SOURAV	/ /
	WP(C)/36968/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/32389/2026	PRATAP KESHARI DASH	SAMIR KUMAR MISHRA	/ /
	WP(C)/36969/2026	VS	VS	()
		ADDITIONAL COMMISSIONER, CONSOLIDATION SETTLEMENT, NAYAGARH		//
179	D-WP(C)/53057/2026	RAMESH CHANDRA ROUT	SHASHI BHUSAN JENA	/ /
	WP(C)/36970/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/40231/2026	RASMI PATRA	RAJIB LOCHAN PATTANAIK	/ /
	WP(C)/36971/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/52455/2026	BHUPEN CHANDI	UPENDRA KUMAR SAMAL (SR. ADV.)	/ /
	WP(C)/36972/2026	VS	VS	()
		STATE OF ODISHA		//

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182	D-WP(C)/52936/2026	GYANA RANJAN DASH	SUKANTA KUMAR DALAI	/ /
	WP(C)/36973/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/52981/2026	GAYATRI DAS	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36974/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/47667/2026	HARIMOHAN NAIK	SUSANTA KUMAR ROUT	/ /
	WP(C)/36975/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/43839/2026	M/S.KANAK INFRASTRUCTURE, RAURKELA, SUNDERGARH	CHANCHAL KEDIA	/ /
	WP(C)/36976/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA		//
186	D-WP(C)/47689/2026	RAJIB LOCHAN DHAL	SUSANTA KUMAR ROUT	/ /
	WP(C)/36977/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/52789/2026	RELIEF KUMAR PRADHAN @ RILIF KUMAR PADHAN	SATYAJIT SAMAL	/ /
	WP(C)/36978/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/52772/2026	PURUSOTTAM JAGDEV	AMITABH MISHRA	/ /
	WP(C)/36979/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/53016/2026	MANGARAJ SWAIN	STHITI DAS	/ /
	WP(C)/36980/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/52918/2026	AJAYA KUMAR MOHANTY	ANUP KUMAR PATTNAIK	/ /
	WP(C)/36981/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/52864/2026	NIRASHA MARANDI	BASUDEV BARIK	/ /
	WP(C)/36982/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/43860/2026	SUPRABHA BEHERA	AJAYA KUMAR MOHARANA	/ /
	WP(C)/36983/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/52884/2026	FAKIR CHARAN BEHERA	NRUSINGH CH. ROUT	/ /

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	WP(C)/36984/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/52578/2026	SATRUGHAN SUNA	KIRTAN DANG	/ /
	WP(C)/36985/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/51894/2026	TATVAM PROCON PRIVATE LIMITED, GUJARAT	SABYASACHI PANDA	/ /
	WP(C)/36986/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, CUTTACK		//
196	D-WP(C)/52780/2026	HARAPRIYA RATH	AMITABH MISHRA	/ /
	WP(C)/36987/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/52579/2026	SRIDHAR PATTNAIK	DILLIP KUMAR MOHANTY	/ /
	WP(C)/36988/2026	VS	VS	()
		UNION OF INDIA		//
198	D-WP(C)/52844/2026	NILU SUTAR	JNANESH MOHANTY	/ /
	WP(C)/36989/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/52622/2026	CHHAYAKANTA SAHOO	TARUNKANTA PATTANAYAK	/ /
	WP(C)/36990/2026	VS	VS	()
		COMPETENT AUTHORITY -CUM- LAND ACQUISITION OFFICER, NH-200, DHENKANAL		//
200	D-WP(C)/38098/2026	SABITRILATA BARIK	DILIP KUMAR SAHU	/ /
	WP(C)/36991/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/53052/2026	SWADHIN KUMAR MOHANTY	SHASHI BHUSAN JENA	/ /
	WP(C)/36992/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/52588/2026	KISHORI THAKUR	JAYADEBA BEHERA	/ /
	WP(C)/36993/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/52033/2026	AMIT KUMAR SAHOO	AMITABH MISHRA	/ /
	WP(C)/36994/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/45864/2026	PRAGNYA NANDA BISHOYI	ADYASIDHI MISHRA	/ /
	WP(C)/36995/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/52692/2026	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	/ /
	WP(C)/36996/2026	VS	VS	()
		TUSHAR RANJAN SWAIN		//
206	D-WP(C)/52354/2026	COMBRIDGE SCHOOL OF MANAGEMENT	DEVI PRASAD DASH	/ /
	WP(C)/36997/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/47675/2026	SUDEEP BESHRA	SUSANTA KUMAR ROUT	/ /
	WP(C)/36998/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/53024/2026	PRASANTA SAHU	LAXMIKANTA MOHANTY	/ /
	WP(C)/36999/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/52693/2026	SAROJ KUMAR MAHAKUD	ASHOK KUMAR SWAIN	/ /
	WP(C)/37000/2026	VS	VS	()
		COLLECTOR, BOUDH, OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, BOUDH		//
210	D-WP(C)/46798/2026	ARJUN KARUA	SHAKTI SEKHAR	/ /
	WP(C)/37001/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/53025/2026	ANKIT KUMAR BEHERA	LAXMIKANTA MOHANTY	/ /
	WP(C)/37002/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/48380/2026	MANORANJAN BISWAL	RAJESH RANJAN SAHOO	/ /
	WP(C)/37003/2026	VS	VS	()
		UNION OF INDIA		//
213	D-WP(C)/47672/2026	PRAVAMAYEE TARAI	SUSANTA KUMAR ROUT	/ /
	WP(C)/37004/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/50220/2026	NIBEDITA MISHRA	AMIT PRASAD BOSE	/ /
	WP(C)/37005/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/47681/2026	BIJAY KUMAR GIRI	SUSANTA KUMAR ROUT	/ /
	WP(C)/37006/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/51023/2026	MANAS RANJAN PANDA	DWARIKA PRASAD MOHANTY	/ /
	WP(C)/37007/2026	VS	VS	()
		SUSHANTA KUMAR NAYAK		//
217	D-WP(C)/53260/2026	PRANATI PRIYADARSHINI BEHERA	BHABANI SHANKAR RAYAGURU	/ /
	WP(C)/37008/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/52468/2026	HARIHAR BEHERA	GAJENDRANATH ROUT	/ /
	WP(C)/37009/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/52851/2026	DEEPAK KUMAR ROUT	JNANESH MOHANTY	/ /
	WP(C)/37010/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/50390/2026	JYOTIRMAYA MALLA	DEEPAK KUMAR PANI	/ /
	WP(C)/37011/2026	VS	VS	()
		UNION OF INDIA		//
221	D-WP(C)/52929/2026	SASWATI PRIYADARSINI BEHERA	SUKANTA KUMAR MISHRA	/ /
	WP(C)/37012/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/52752/2026	ACHYUTA KUMAR NAYAK	PARTHA SARATHI DAS	/ /
	WP(C)/37013/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/53074/2026	THE MANAGEMENT OF THE HOTEL THE CROWN, NAYAPALI	PRASANTA KUMAR NANDA	/ /
	WP(C)/37014/2026	VS	VS	()
		THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//
224	D-WP(C)/53129/2026	PURNA CHANDRA SAHOO	RAJENDRA KUMAR PRADHAN	/ /
	WP(C)/37015/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/52763/2026	BIJAYA KUMAR TRIPATHY	BIBEKANANDA BAISAKH	/ /
	WP(C)/37016/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/50418/2026	DR. B. R. AMBEDKAR WORKERS UNION,PARADIP	BIBHU PRASAD PANDA	/ /
	WP(C)/37017/2026	VS	VS	()
		DEPUTY CHIEF LABOUR COMMISSIONER, CENTRAL, BBSR		//
227	D-WP(C)/53077/2026	G. LINGARAJ DORA	PRASANTA KUMAR NANDA	/ /

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	WP(C)/37018/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/52640/2026	CHANDRA SEKHAR SAHOO	BIGYAN KUMAR SHARMA	/ /
	WP(C)/37019/2026	VS	VS	()
		ADDITIONAL DISTRICT MAGISTRATE CUM DISTRICT REGISTAR, JAGATSINGHPUR		//
229	D-WP(C)/53257/2026	SHASHIREKHA NAYAK	DILLIP KUMAR MOHANTY	/ /
	WP(C)/37020/2026	VS	VS	()
		UNION OF INDIA		//
230	D-WP(C)/52975/2026	BIDESHI SAHU	SUSHANTA KUMAR MISHRA	/ /
	WP(C)/37021/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/52767/2026	ASHOK KUMAR ROUT	BIBEKANANDA BAISAKH	/ /
	WP(C)/37022/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/50696/2026	NALINI NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37023/2026	VS	VS	()
		UNION OF INDIA		//
233	D-WP(C)/53078/2026	G. LINGARAJ DORA	PRASANTA KUMAR NANDA	/ /
	WP(C)/37024/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/53213/2026	PARSURAM MALIK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37025/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/52785/2026	CHIRANJEET	PRAYASRAJ GHADAI	/ /
	WP(C)/37026/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/50697/2026	RANJU NAYAK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37027/2026	VS	VS	()
		UNION OF INDIA		//
237	D-WP(C)/52670/2026	PRAFULLA KUMAR CHOUDHURY	JATA DHARI BARIK	/ /
	WP(C)/37028/2026	VS	VS	()
		CHIEF EXECUTIVE OFFICER, TPCODL, IDCO TOWER, BHUBANESWAR		//
238	D-WP(C)/50876/2026	KOUSALYA NAIK @ KAUSALYA NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37029/2026	VS	VS	()

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		UNION OF INDIA		//
239	D-WP(C)/53220/2026	PUJASHREE SAMAL	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37030/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/53263/2026	MADHAB KANHAR	SURYAKANTA DWIBEDI	/ /
	WP(C)/37031/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/53197/2026	SUCHITRA DAS	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37032/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/51109/2026	HDFC BANK LIMITED, BHUBANESWAR	DEVI PRASAD TRIPATHY	/ /
	WP(C)/37033/2026	VS	VS	()
		OFFICIATING PRESIDENT STATE CONSUMER DISPUTE REDRESSAL COMMISSION, CUTTACK		//
243	D-WP(C)/52852/2026	DEBASISH DASH	JNANESH MOHANTY	/ /
	WP(C)/37034/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/51979/2026	BHAGIRATHI KAR	BIJAYA KUMAR BEHERA	/ /
	WP(C)/37035/2026	VS	VS	()
		GOVT. OF ODISHA		//
245	D-WP(C)/53283/2026	MARINA KERKETTA	PABITRA KUMAR NAYAK	/ /
	WP(C)/37036/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/53256/2026	SUJIT KUMAR BEHERA	ANUPAM RATH	/ /
	WP(C)/37037/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/52842/2026	PRASANTA KUMAR BISWAL	SIBA PRASAD SWAIN	/ /
	WP(C)/37038/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/52953/2026	NARASINGH SAHU	BISWABIHARI MOHANTY	/ /
	WP(C)/37039/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/52840/2026	PADMA CHARAN SAHU	SIBA PRASAD SWAIN	/ /
	WP(C)/37040/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/53150/2026	KARTIK KUMAR MANGARAJ	JNANESH MOHANTY	/ /
	WP(C)/37041/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/53148/2026	BAIKUNTHA NAYAK	JNANESH MOHANTY	/ /
	WP(C)/37042/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/53152/2026	GURPEJ SINGH	SIDDHARTH SAHU	/ /
	WP(C)/37043/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/52865/2026	SUDARSHAN BEHERA	MADHAB LAL AGARWAL	/ /
	WP(C)/37044/2026	VS	VS	()
		SUPERINTENDENT ANGUL CIRCLE, ANGUL		//
254	D-WP(C)/52681/2026	COMPANY SECRETARY AND COMPLIANCE OFFICER, PNB MET LIFE INSURANCE CO LTD, MUMBAI	ANUP MUDULI	/ /
	WP(C)/37045/2026	VS	VS	()
		PERMANENT LOK ADALAT(PUBLIC UTILITY SERVICES), PURI		//
255	D-WP(C)/52995/2026	KAMADEV SWAIN	SUDHIR KUMAR MALLICK	/ /
	WP(C)/37046/2026	VS	VS	()
		SUB-REGISTRAR, DEBIDOL, JAGATSINGHPUR		//
256	D-WP(C)/52356/2026	HIMANSU SEKHAR NAIK	PRASHANTA KUMAR NAYAK	/ /
	WP(C)/37047/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/53199/2026	MAHESWAR NAYAK	TRILOCHAN DASH	/ /
	WP(C)/37048/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/52682/2026	PRAMOD KUMAR MOHANTY	SWAPNA KUMAR OJHA	/ /
	WP(C)/37049/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/52847/2026	CHAITANYA NAYAK	SIBA PRASAD SWAIN	/ /
	WP(C)/37050/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/52691/2026	KULAMANI MATI	SUDHIR KUMAR MALLICK	/ /
	WP(C)/37051/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/52850/2026	PRITIRANJAN SWAIN	JNANESH MOHANTY	/ /

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	WP(C)/37052/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/53201/2026	BIRABAHU PODH	TRILOCHAN DASH	/ /
	WP(C)/37053/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/52894/2026	ABINASH MOHANTY	KULADA NANDA DAS	/ /
	WP(C)/37054/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/52412/2026	HRUSI KESH BEHERA	BASUDEV BARIK	/ /
	WP(C)/37055/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/53259/2026	SK.ABDUL HABIB	AMIT PRASAD BOSE	/ /
	WP(C)/37056/2026	VS	VS	()
		RUKSANA BIBI		//
266	D-WP(C)/52694/2026	BISWA MOHAN NARENDRA	ASHOK KUMAR SWAIN	/ /
	WP(C)/37057/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/47713/2026	LAXMAN KUMAR MURMU	SUSANTA KUMAR ROUT	/ /
	WP(C)/37058/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/53271/2026	ANJAN KUMAR PRUSTY	PRADIPTA KUMAR PATTANAYAK	/ /
	WP(C)/37059/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/46783/2026	SITANATH MOHANTA	SHAKTI SEKHAR	/ /
	WP(C)/37060/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/52716/2026	CH. DALAYA REDDY	ARUN KUMAR PATRA	/ /
	WP(C)/37061/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/51963/2026	MOHAMMED YASSAR PATEL	ANAND PRAKASH DAS	/ /
	WP(C)/37062/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/52868/2026	DR. HAREKRUSHNA MAHATAB SANSKRUTI PARISHAD, KHORDHA	SANJAY KUMAR SAMANTARAY	/ /
	WP(C)/37063/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/53233/2026	LIPSA PRADHAN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37064/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/51009/2026	GULAP RANI SAHOO	CHITTA RANJAN PATTNAIK	/ /
	WP(C)/37065/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/53309/2026	BIJAYA KUMAR PATRA	RABINDRANATH BARIK	/ /
	WP(C)/37066/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/52880/2026	SAIBABA SHG, NARASINGHPUR	RAJIV KUMAR MAHANTA	/ /
	WP(C)/37067/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/52962/2026	PRABHAT KUMAR PARIDA	SIDHARTHA SANKAR RAY (2)	/ /
	WP(C)/37068/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/52848/2026	SANDEEP SINGH	JNANESH MOHANTY	/ /
	WP(C)/37069/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/52624/2026	SUBASH CHANDRA SAHANY	ASHUTOSH KUANR	/ /
	WP(C)/37070/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/52841/2026	SAHADEV BEHERA	SIBA PRASAD SWAIN	/ /
	WP(C)/37071/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/53008/2026	AJIT KUMAR BEHERA	BIRAJA PRASAD NANDA	/ /
	WP(C)/37072/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/44103/2026	SMRUTIREKHA RUP	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37073/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/52998/2026	SANTOSH KUMAR SAHU	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/37074/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/52843/2026	KRUSHNA CHANDRA MAHAL	SIBA PRASAD SWAIN	/ /
	WP(C)/37075/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/53322/2026	BIKASH XAXA	RABI NARAYAN BEHERA	/ /
	WP(C)/37076/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/52627/2026	PRAFULLA KUMARI MAHARANA	MANOJ KUMAR MOHANTY (2)	/ /
	WP(C)/37077/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/52996/2026	PATITAPABAN JALI	BIJAY KUMAR BEHERA	/ /
	WP(C)/37078/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/52788/2026	KUMAR @ SUDARSAN SETHI	SURENDRA PRASAD BARIK	/ /
	WP(C)/37079/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/52628/2026	Dr. BIJAY KUMAR PATTNAIK	SAMEER KUMAR DAS	/ /
	WP(C)/37080/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/53001/2026	KABITA NAYAK	SURESH KUMAR PANDA	/ /
	WP(C)/37081/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/52834/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/37082/2026	VS	VS	()
		DINABANDHU MAHANA		//
292	D-WP(C)/52985/2026	PRASANNA KUMAR KARADA	BIJAY KUMAR BEHERA	/ /
	WP(C)/37083/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/53046/2026	KACIOUS SYSTEMS PVT.LTD.,RASULGARH, BHUBANESWAR	AKSHAYA KUMAR JENA	/ /
	WP(C)/37084/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/52872/2026	SK.BURAN	DEEPAK KU SAHOO	/ /
	WP(C)/37085/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/53105/2026	KRUPASINDHU MALLIK	SURENDRA KUMAR SAHOO	/ /

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	WP(C)/37086/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/53009/2026	SULOCHANA BARA	SAPAN KUMAR LENKA	/ /
	WP(C)/37087/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/52835/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/37088/2026	VS	VS	()
		RANGADHAR NAYAK		//
298	D-WP(C)/43181/2026	DR. MAMATA SUKLA	IN PERSON	/ /
	WP(C)/37089/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/52631/2026	HARSHVARDHAN YADAV	RAMDAS ACHARY	/ /
	WP(C)/37090/2026	VS	VS	()
		UNION OF INDIA		//
300	D-WP(C)/53267/2026	SAROJ KUMAR NANDA	PRADIPTA KUMAR PATTANAYAK	/ /
	WP(C)/37091/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/47719/2026	KAMALAKANTA BASKEY	SUSANTA KUMAR ROUT	/ /
	WP(C)/37092/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/52991/2026	MAHESWAR BARIKI	BIJAYA KUMAR NAYAK (3)	/ /
	WP(C)/37093/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/52853/2026	BIBEKANANDA MALIK	JNANESH MOHANTY	/ /
	WP(C)/37094/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/52878/2026	RAJARANI SAHOO	SHIBANI SHANKAR PRADHAN	/ /
	WP(C)/37095/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/53106/2026	MANAS KUMAR DHAL	SURENDRA KUMAR SAHOO	/ /
	WP(C)/37096/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/52079/2026	SARAT BISWAL	RAKESH BEHERA	/ /
	WP(C)/37097/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/52275/2026	SAROJA KUMAR JENA	SURENDRA KUMAR SAHOO	/ /
	WP(C)/37098/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/53013/2026	PUSPANJALI BAGAL	KISHORE CHANDRA RAJGURU MOHAPATRA	/ /
	WP(C)/37099/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/52925/2026	M/S NANDA CONSTRUCTION PVT.LTD., ANGUL	MANOJ KUMAR MOHANTY (2)	/ /
	WP(C)/37100/2026	VS	VS	()
		ADDL COMMISSIONER, GST AND CENTRAL COMMISSIONERATE, SUNDARGARH		//
310	D-WP(C)/53098/2026	DWARIKANATH DASH	RAJIV KUMAR MAHANTA	/ /
	WP(C)/37101/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/52381/2026	MANASI ROUTRAY	LINGARAJ SARANGI	/ /
	WP(C)/37102/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/52425/2026	ANAND NAYAK @ NAIK	SUBASH CHANDRA SAHOO	/ /
	WP(C)/37103/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/53050/2026	SUMATI MISHRA	PRATAP KESHARI DEO	/ /
	WP(C)/37104/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/53027/2026	PRAMOD KUMAR SAHOO	LAXMIKANTA MOHANTY	/ /
	WP(C)/37105/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/53065/2026	SUNIL KUMAR PRADHAN	GYANENDRA CHANDRA SWAIN	/ /
	WP(C)/37106/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/52436/2026	R.BINOD REDDY	SUBASH CHANDRA SAHOO	/ /
	WP(C)/37107/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/53290/2026	KUNTALA DEVI COLLEGE OF NURSING, BHUBANESWAR	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37108/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/52921/2026	PRAVAS KUMAR GAIGARIA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37109/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/53094/2026	HEMALATA BAITHARU	ASHIS KUMAR MISHRA	/ /
	WP(C)/37110/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-WP(C)/53255/2026	KABITABALA PRADHAN	SUKANTA KUMAR MISHRA	/ /
	WP(C)/37111/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/52926/2026	KALPANAMAYEE BEHERA	SUDARSAN BEHERA	/ /
	WP(C)/37112/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/53095/2026	SRABANI JENA	BIJAYA KUMAR BEHERA 1	/ /
	WP(C)/37113/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/52967/2026	DUSMANTA BEHERA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37114/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/53360/2026	GAYATREE DAS	NIRANJAN LENKA	/ /
	WP(C)/37115/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/53221/2026	RANJIT LENKA @ RANJIT KUMAR LENKA	MITHUN DAS	/ /
	WP(C)/37116/2026	VS	VS	()
		COLLECTOR CUM DISTRICT MAGISTRATE, KATAKA		//
326	D-WP(C)/52874/2026	PAYAL PANDEY	AMIT PRASAD BOSE	/ /
	WP(C)/37117/2026	VS	VS	()
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//
327	D-WP(C)/53204/2026	SUBHRAJEET SWAIN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37118/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/52538/2026	LABANYAMAYEE DAS	GOPAL PRASAD JENA	/ /
	WP(C)/37119/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-WP(C)/53190/2026	LAXMIPRIYA SAHU	SUBHADUTTA ROUTRAY	/ /

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	WP(C)/37120/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/53185/2026	PRABHAT KUMAR MALLICK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37121/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/52974/2026	AKSHYA KUMAR BARIK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37122/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/52582/2026	RAMOTAR PRASAD MORE	KSHIROD KUMAR ROUT	/ /
	WP(C)/37123/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/53192/2026	SANAT KUMAR DAS	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37124/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/53358/2026	PRAGYAN PARAMITA PADHI	SAIBRATA RATH	/ /
	WP(C)/37125/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/53196/2026	PRIYANKA PRIYADARSHINI BISWAL	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37126/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/53193/2026	ABINASH SWAIN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37127/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/53187/2026	PAPUN BEHERA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37128/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-WP(C)/53216/2026	ZAHID SAHA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37129/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-WP(C)/52861/2026	NARAHARI SAHOO	BASUDEV BARIK	/ /
	WP(C)/37130/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-WPCRL/33978/2026	UTTAM MALLIK	PRAMOD KUMAR JENA	/ /0
	WPCRL/142/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-WPCRL/34137/2026	URBASHI SAMAL	DEBA KUMAR RATH	/ /0
	WPCRL/143/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/32280/2026	CHANDAN KUMAR SETHI	SURYAKANTA DWIBEDI	RANPUR /214 /2026
	ABLAPL/12808/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/33728/2026	LINGARAJ SWAIN	SANTOSH KUMAR SAMANTARAY	MARINE PENTHAKATA /156 /2026
	ABLAPL/12809/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/34045/2026	SAMBIT SUBHADARSHAN BASTIA	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12810/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/34056/2026	NABA MALIKA @ BISWAJEET MALIKA	SITIKANT MISHRA	NISCHINTAKOILI /398 /2026
	ABLAPL/12811/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/34127/2026	JITENDRA NAYAK	SATYABRATA DASH	BHARATPUR PS /392 /2026
	ABLAPL/12812/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/33741/2026	PRAKASH PATRA @ PRAKASH KUMAR PATRA	BIRANCHI NARAYAN MOHANTY	KENDRAPARA SADAR /639 /2026
	ABLAPL/12813/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/34131/2026	ALEXANDAR @ ALEKJANDAR DIGAL	JULU KHANSAMA	TIKABALI /103 /2025
	ABLAPL/12814/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000109/2025
349	D-ABLAPL/34142/2026	SIDHU MUNDA	JAGABANDHU SAHU	BOLANGIR TOWN /209 /2026
	ABLAPL/12815/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/34146/2026	MILAN KUMAR NAYAK@MILAN NAYAK	PRASANTA KUMAR NANDA	UMERKOTE /394 /2026
	ABLAPL/12816/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/33928/2026	SUDHAKAR MALLIK	BIJAYA KUMAR BEHERA 1	BINJHARPUR /508 /2026
	ABLAPL/12817/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/34090/2026	BIJAY SETHI @ BIJAY KU. SETHI	PRAVASH CHANDRA JENA	RAIBANIA /180 /2026
	ABLAPL/12818/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/33973/2026	AKASH MAHANANDIA	AMIT KUMR SAHU	NARAYANPATNA /70 /2026
	ABLAPL/12819/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/34029/2026	PAPU MAHALIK	KULDEEP MOHANTY	BALASORE TOWN /355 /2026
	ABLAPL/12820/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/33382/2026	NIRANJAN SAHU	SIDDHARTHA SAMAL	TELKOI /257 /2026
	ABLAPL/12821/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/34030/2026	SAKTI PRASAD NANDA	SANJIB KUMAR BHANJADEO	/ /0
	ABLAPL/12822/2026	VS	VS	SPECIAL JUDGE,BHADRAK(Bhadrak)
		STATE OF ODISHA		Spl/0000029/2026
357	D-ABLAPL/33640/2026	BABRUBAHAN NAYAK	ARIJEET MISHRA	MANCHESWAR P.S. /26 /2019
	ABLAPL/12823/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/34035/2026	SANJAY KUMAR DASH	SUSANTA KUMAR LENKA	INDUSTRIAL ESTATE PS /325 /2026
	ABLAPL/12824/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/34129/2026	NIRANJAN BISOYI @ BISOI @ LANDA	MANGU NANDY	ORKEL /66 /2026
	ABLAPL/12825/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/34044/2026	RAJA @RAJKISHORE @RAJESH MALLICK	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP LOCK /356 /2026
	ABLAPL/12826/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/33258/2026	GOUTAM DALAI	JAYANTA KUMAR MAJHI	BALIAPAL /458 /2026
	ABLAPL/12827/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/34075/2026	MADHUSUDAN PANDA	ANKIT PRASAD	SUBALAYA /173 /2026
	ABLAPL/12828/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/34020/2026	S. BASUDEV PATRO	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /148 /2024

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	ABLAPL/12829/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/33801/2026	SANICHAR ORAM	KAMIL RASHID	BADMAL /327 /2026
	ABLAPL/12830/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/33925/2026	AYUSH PATTNAIK	BISHNU PRASAD PRADHAN	CHANDRASEKHARPUR /1009 /2026
	ABLAPL/12831/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/34098/2026	PRAVAKAR NAYAK	PRADIPTA BEURA	KHUNTUNI /296 /2026
	ABLAPL/12832/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/33964/2026	HARISH CHANDRA JENA	PRAMOD KUMAR JENA	BALIAPAL /494 /2026
	ABLAPL/12833/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/33861/2026	SOMYARANJAN SWAIN @ AKASH	PRAJIT KUMAR PRADHAN	GOBINDAPUR /265 /2026
	ABLAPL/12834/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/34074/2026	SHARAT KUMAR PARIDA	DEBABRAT PATTNAIK	ASTARANGA /164 /2025
	ABLAPL/12835/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/33842/2026	DIPAK RAY	UMAKANTA BARIK	PLANTSITE /1139 /2026
	ABLAPL/12836/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/33733/2026	RAJASHREE MOHAPATRA	ASIT KUMAR JENA	INFOCITY PS /600 /2026
	ABLAPL/12837/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/34153/2026	PINTU GOUDA @PADMALOCHAN GOUDA	SOUBHAGYA KUMAR DASH	JARADA /331 /2026
	ABLAPL/12838/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/33953/2026	BISWAJIT NAIK @ RAJA NAIK @ BISWAJEET NAIK	SUBHENDU KAR	DHENKANAL SADAR /909 /2026
	ABLAPL/12839/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/34190/2026	MADHUSMITA BHUYAN	SATYA RANJAN MULIA	MAHILA P.S. BUXIBAZAR /147 /2026
	ABLAPL/12840/2026	VS	VS	()

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		STATE OF ODISHA		//
375	D-ABLAPL/33955/2026	SATYA NARAYAN DAS	SUBHENDU KAR	JHARPOKHARIA /280 /2026
	ABLAPL/12841/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/34022/2026	GANESH PARIDA	SUJIT KUMAR PATTNAIK	JANKIA P.S. /571 /2026
	ABLAPL/12842/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/33904/2026	APARNA DASH	TUKUNA KUMAR MISHRA	KORAPUT TOWN /245 /2026
	ABLAPL/12843/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/34112/2026	SAUMYA RANJAN DASH	DHARMENDRA SETHY	ANANTPUR /258 /2026
	ABLAPL/12844/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/33979/2026	GUDDU CHOUDHURY	SUJIT KUMAR SWAIN	LAHUNIPADA /258 /2026
	ABLAPL/12845/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/34191/2026	MANAS RANJAN NAYAK	SIDDHARTHA SAMAL	DHENKANAL TOWN /580 /2026
	ABLAPL/12846/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/33787/2026	HARMOHAN NAIK	RAJIV KUMAR MAHANTA	BALASORE VIGILANCE /1 /2023
	ABLAPL/12847/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
382	D-ABLAPL/28328/2026	PRASANT DAKUA@PRASANTA	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /295 /2026
	ABLAPL/12848/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/34195/2026	RAMAKANTA PAL	PRASANT KUMAR BARIK	AGARAPADA /231 /2026
	ABLAPL/12849/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/34170/2026	SUNIL KUMAR SWAIN	BISWARANJAN DALAI	LAXMISAGAR P.S. /714 /2026
	ABLAPL/12850/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/34222/2026	PANKAJ KUMAR SINGH	AMIT KUMAR SAHU	NARAYANPATNA /92 /2026
	ABLAPL/12851/2026	VS	VS	()
		STATE OF ODISHA		//

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386	D-ABLAPL/34224/2026	PRABHU RANJAN SAMAL @ BABURAM	SATYABRATA DASH	DHARMASALA /438 /2026
	ABLAPL/12852/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-ABLAPL/34155/2026	SASIKANTA RANA	PRASHANTA KUMAR DAS	RAJKANIKA /709 /2026
	ABLAPL/12853/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-ABLAPL/34160/2026	NABAKANTA GOCHHAYAT	JAYANTA KUMAR MAJHI	BASTA /522 /2026
	ABLAPL/12854/2026	VS	VS	()
		STATE OF ODISHA		//
389	D-ABLAPL/33901/2026	PRATAP KUMAR SAHOO	SURYA NARAYAN MISHRA	BALIANTA P.S. /532 /2026
	ABLAPL/12855/2026	VS	VS	()
		STATE OF ODISHA		//
390	D-ABLAPL/34010/2026	KIRAN CHANDRA BEHERA	SITANSHU KUMAR DEY	KHANDAGIRI P.S. /1082 /2026
	ABLAPL/12856/2026	VS	VS	()
		STATE OF ODISHA		//
391	D-ABLAPL/34182/2026	KESABA DAS	SURYAKANTA DWIBEDI	/ /0
	ABLAPL/12857/2026	VS	VS	()
		STATE OF ODISHA		//
392	D-ABLAPL/34186/2026	BASUDEB ROUT @ BASU	RITUPARNA CHATTERJEE	BARANGA /237 /2026
	ABLAPL/12858/2026	VS	VS	()
		STATE OF ODISHA		//
393	D-ABLAPL/34102/2026	RINKU DAS @TIPU DAS	PRADIPTA BEURA	TIGIRIA /328 /2026
	ABLAPL/12859/2026	VS	VS	()
		STATE OF ODISHA		//
394	D-ABLAPL/33662/2026	HARAMANI MARANDI @ HIRAMANI HANSDAH	PRADIPTA VARMA	KEONJHAR TOWN /1080 /2026
	ABLAPL/12860/2026	VS	VS	()
		STATE OF ODISHA		//
395	D-ABLAPL/34104/2026	SRIRAM SAHOO	PRADIPTA BEURA	TIGIRIA /327 /2026
	ABLAPL/12861/2026	VS	VS	()
		STATE OF ODISHA		//
396	D-ABLAPL/34263/2026	UMESH KUMAR JENA @ BABULI	PRAVASH CHANDRA JENA	RAIBANIA /182 /2026
	ABLAPL/12862/2026	VS	VS	()
		STATE OF ODISHA		//
397	D-ABLAPL/34162/2026	JAYANTI DAS	JAYANTA KUMAR MAJHI	Bamapada (Industrial Area) /306 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12863/2026	VS STATE OF ODISHA	VS	() //